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Notifications of the Ministry of Industry (Department of Industrial Development) under Industries (Development and Regulation) Act, 1951

SHRI S. M. KRISHNA: Sir, I also beg to lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) . Notification S.O. No. 176(E)/18A/ IDRA/83, dated the
- 14th March. 1983, under the proviso to subsection (2) of section 18A of the · Eindustries (Development and Regu-

·lation) Act, 1951. [Placed in Library.

- See No. LT-613-83]. II. A copy each (in English and Hindi) of the following Notifications
- of the Ministry of Industry (Department of Industrial Development), under sub-section (2) of section 18AA read with proviso to section 18A(2) of the Industries (Develop-

🕰 ment and Regulation) Act, 1951:—

- (i)) S.O. No. 158(E)/18AA/ - IDRA/83, dated the 4th March, 1983. [Placed in Library, See No. LT-6405/83].
- (ii) S.O. No. 174(E)/18FA/18AA/IDRA/83, dated the · March, 1983.
- (iii) S.O. No. 233(E)/18AA/ IDRA/83, dated 28th March, 1983.
 - (iv) S.O. Νo 233(E)/18AA/IDRA/83, dated the 31st March,

[Placed in Library. See No. 6473/83 for (ii) to (iv)].

- I. Paper (Regulation of Production) Amendment Order, 1983
- II. Paper (Control) Amendment Or-· der, 1983

SHRI S. M. KRISHNA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry Industry (Department of Industrial Development), under sub-section (6)

of section 3 of the Essential Commodities Act, 1955:-

- (i) S.O. No. 286(E), dated the 11th April, 1983, publishing the Paper (Regulation of Production) Amendment Order, 1983.
- (ii) S.O. No 287(E), dated he 1 April, 1983, publishing the Paper (Control) Amendment Order, 1983. [Placed in Library. See No. LT-6404/83 for (i) and (ii)]
- I. Reports of the National Police Commission and related papers
- II. Delhi Police (General Conditions of Service) (Amendment) Rules. 1983

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): Sir, on behalf of my colleague, Shri N. R. Laskar, I beg to lay on the Table:-

- I. A copy each (in English and Hindi) of the Second, Third, Fourth, Seventh and Eighth Fifth, Sixth, Reports of the National Police Commission, together with a statement on the Reports. [Placed in Library. See No. LT-6224/83].
- II. A copy (in English and Hindi) of the Delhi Administration Notification No.. F.5/80/82-Home(P)/Estt, dated the 31st March, 1983, publishing the Delhi Police (General conditions of service) (Amendment) Rules, 1983, under sub-section (2) of section 148 of the Delhi Police Act, 1978. [Placed in Library. LT-6411/83]
- I. Indian Administrative service (Fixation of Cadre Strength) Third Amendment Regulations, 1983
- II. All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1983
- Administrative III. Indian Service (Fixation of Cadre Strength) Fourth Amendment Regulations.